

Citizen Centric Services

Sr. No.	28 Citizen Centric Services	Judicial Court Complex
1.	Filing at Judicial Services Center and generation of Receipt containing filing number	Sirmaur at Nahan, Paonta Sahib, Rajgarh
2.	Push SMS and E-mail facility on filing, registration, listing and disposal of case.	Sirmaur at Nahan
3.	Only date of framing of issues is to be reflected. Framing of issues is to be done by Ld. Judge	Sirmaur at Nahan, Paonta Sahib, Rajgarh
4.	Template for writing judgments given name of court, title, name of parties and date of filing of case.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
5.	Judgments are to be stored in Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
6.	Judgment on Internet Website with search facility.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
7.	Forms for generation of statements, reports and the registers in the prescribed format (abiding by the statutory requirement) to be made available on Intranet (LAN).	Sirmaur at Nahan, Paonta Sahib, Rajgarh
8.	Automatic Caveat Checking	Sirmaur at Nahan, Paonta Sahib, Rajgarh
9.	Cause List on Internet (with Searchable Fields)	Sirmaur at Nahan, Paonta Sahib, Rajgarh
10.	Court Diaries and Court Calendars to be generated automatically.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
11	Performance Assessment Reports to be generated on set parameters accessible to the Judge himself and his inspecting judges.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
12.	Case Status on Internet: 1)Case number 2)Case Title 3)Advocate name 4)Court 5)Location of Court 6)Next date of hearing 7)Purpose of listing 8)How many times listed for same purpose?	Sirmaur at Nahan, Paonta Sahib, Rajgarh

	<p>9)Lower Court details. If matter is pending in high court.</p> <p>10)If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order/judgment.</p>	
13.	Orders are to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
14.	Daily Orders on Internet Website.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
15.	<p>Website for each District Court:</p> <p>1)Websites for each district court. Templates to be designed by NIC.</p> <p>2)Updation and customization should be user friendly.</p> <p>3)Court Forms, requirements and sample pleadings for litigants and lawyers on Website.</p> <p>4)Judges on Leave information on District Court Website with details about Courts handling his/her cases.</p> <p>5)List of Police Station with concerned Courts to which those police stations Nahan, Paonta Sahib and Rajgarh are attached.</p> <p>6)Information regarding pecuniary and territorial jurisdiction of courts.</p> <p>7)Information on Section/Act wise punishment and bailable/non-bailable.</p>	Sirmaur at Nahan, Paonta Sahib, Rajgarh
16.	Complete Court Fee structure on the District Court Website.	Sirmaur at Nahan, Paonta Sahib, Rajgarh
17.	Written Statement Filing Date/Status on the Internet.	Sirmaur at Nahan, Paonta Sahib, Rajgarh